

Movement of Foodgrains by State

*219. SHRI BHIMRAJ: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that Government have decided to relax the restrictions imposed on inter-state movement of foodgrains; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b) There are no restrictions on the movement of foodgrains throughout the country except in the statutory areas of Greater Calcutta and Asansol-Durgapur Industrial Complex in West Bengal.

Setting up of an Animal Energy Corporation

*30. SHRIMATI PRATIBHA SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have received any proposal for setting up an Animal Energy Corporation; and

(b) if so, what are the details in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha.

Statement

Prof. Ramaswamy the Director, Indian Institute of Management, Bangalore, has sent a proposal for the establishment of the Animal Energy Development Corporation during the 6th Plan period. The activities for the proposed agency are:

(a) the redesign of carts, implements, tools and machinery using animal power;

(b) extension work through mass media, documentaries, posters, children(s) books;

(c) the manufacture of improved and standardized versions of animal-drawn carts accessories implements and machinery;

(d) the provision of credit all over the country for the use of improved and standardized designs of animal-powered implements;

(e) software research on organization, credit, user acceptance, training, extension, etc. also in order to establish the machinery for enforcing, existing laws as bearing on the wastage of animal-power; and

(f) the codification of existing laws and the enactment of new ones in order to prevent the abuse of animal-power and cruelty to animals.

The proposed corporation would coordinate, fund, study, regulate and support various aspects of the development, management and utilization of animal energy resources in the country. The activities of the Corporation are conceived in the seven divisions namely:

(a) Breed Development

(b) Veterinary Health Care

(c) Socio-economic Studies

(d) Energy Utilization.

(e) Animal Feed

(f) Infrastructure for Animal Energy, and the

(g) Design and Manufacture of Agricultural Implements, Components and Spares.

The following budget provision is sought for the 6th Five Year Plan period: